

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/04/2019

O.A./260/201/2016

S SAMAL
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:73

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. R. Deo on behalf of Mr. G. Mishra

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 15.03.2019, when last opportunity was granted to the applicant to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>